

CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH

O.A.No.260/98

Thursday, this the 12th day of March, 1998.

CORAM:

HON'BLE MR AV HARIDASAN, VICE CHAIRMAN

HON'BLE MR SK GHOSAL, ADMINISTRATIVE MEMBER

S Ramabhadran,
Kunneethu Kizhakkethil,
Perungala.P.O.
Kayamkulam.

- Applicant

By Advocate Mr PC Chacko

vs

1. The Postmaster General,
Central Region,
Kochi-16.
2. The Superintendent of Post Offices,
Mavelikkara Division,
Mavelikkara.
3. Sub Divisional Inspector(Postal),
Mavelikkara Division,
Kayamkulam.
4. The Postmaster,
Kayamkulam Head Post Office,
Kayamkulam. - Respondents

By Advocate Mr TPM Ibrahim Khan, SCGSC

The application having been heard on 12.3.98, the Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR AV HARIDASAN, VICE CHAIRMAN

The applicant who is presently working as an Extra Departmental Packer at Kayamkulam Head Post Office on a provisional basis, has filed this application for a direction to the 4th respondent to conduct the selection to the post on a

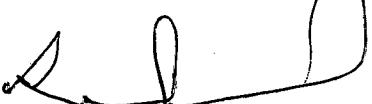
regular basis considering his candidature and on the basis of the marks at the VIIIth Standard, giving due weightage to his past service. The applicant has stated in the application that he has rendered service as an ED Agent in various capacities for many years right from 1983, that though he had applied for various ED posts earlier, he has not been selected, that in O.A.1473/95 the Tribunal had directed that the applicant if applied for the post, should be considered for selection giving due weightage for the past service, and that the applicant apprehends that the respondents would make the selection merely on the basis of the SSLC examination not in accordance with the departmental instructions strictly and without giving any weightage for his past service.

2. When the application came up for hearing today, learned counsel for respondents fairly conceded that the 4th respondent would consider the applicant also strictly in accordance with the extant instructions in regard to appointment to the post and due weightage, if any, would be given in terms of the judgement of the Tribunal in O.A.1473/95.

3. In view of the above submission by the learned counsel for respondents, we dispose of this application directing the respondents to make the selection to the post of Extra Departmental Packer, Kayamkulam Head Post Office strictly in accordance with the rules and instructions governing the subject and in the light of the judgement of the Tribunal in O.A.1473/95.

No costs.

Dated, the 12th March, 1998.


(SK GHOSAL)
ADMINISTRATIVE MEMBER


(AV HARIDASAN)
VICE CHAIRMAN

trs/13398